

NOTICE

Please take notice that Cr.A(DB)/1067/2012 alongwith Cr.A(DB)/1189/2005, notified with this notice, shall be taken up by Hon'ble Division Bench No-4 comprising Hon'ble Mr. Justice S. Chandrashekhar and Hon'ble Mr. Justice Ratnaker Bhengra at 10:30 a.m. today i.e on 01/03/2021 in Court No. 5 through V.C.

By Order,

**Dated the 01st March, 2021
High Court of Jharkhand, Ranchi**

Sd/-
**(Sanjeev Kumar Das)
Joint Registrar (L&C)**

NOTIFIED CASES CAUSELIST For Monday The 1st March 2021

**COURT NO. 5 (THROUGH VC)
DIVISION BENCH (BENCH ID-24834)**

AT 10:30 AM

**HON'BLE MR. JUSTICE S.CHANDRASHEKHAR
HON'BLE MR. JUSTICE RATNAKER BHENGRA**

Judgement

1	Cr.A(DB)/1067/2012 custody since 30/10/2011	ISLAM ANSARI vs STATE OF JHARKHAND	SUPRIYA DAYAL RAKESH KUMAR RAJENDRA RAM RAVI DAS SUDHIR KUMAR USHA SRIVASTAVA ABHILASH KUMAR ANURAG KASHYAP ABDUL KALAM RASHIDI	APP MANOJ KR MISHRA
	CODE OF CRIMINAL PROCEDURE, 1973			
wt2	Cr.A(DB)/1189/2005	MOBIN ERAKI vs STATE OF JHARKHAND	ANSHU DUBEY JAMIL AKHTAR PRAVIN KUMAR PANDEY AWANISH RANJAN MISHRA	C.PRABHA (A.P.P.) MANOJ KR MISHRA